

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**IB-845/ND/2019**

**IN THE MATTER OF:**

**M/s. Toll Global Forwarding**

**...PETITIONER**

**Vs.**

**M/s. Marvel Craft**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 09.08.2019**

**Coram:**

**SHRI. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**Present** : Mr. P. Jain and Mr. Vinod Chaurasia, Advocates for liquidator  
Mr. Karan Rajpurohit, Advocate for COC-SIDBI

**ORDER**

The liquidator is present and liquidator's counsel Mr. Vinod Chorsia appeared and offered to file vakalatnama within next three working days. Counsel for COC SIDBI is present. Director Ajay Bhasin is present on behalf of the corporate-debtor. At the request of the counsel for the liquidator short time is granted in the matter to himself familiarize with the record. Post the matter to 3<sup>rd</sup> September, 2019.

*-sd-*

**(V.K. Subburaj)**  
**Member (T)**

*-sd-*

**(P.S.N. Prasad)**  
**Member (J)**

(Annu)